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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For hearing on IA 09/2020 (Memo)	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Rama- chandra D Chrudhaw IRP	Vikram Hospitals Pvt.Ltd	Madhusudha n T.

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

None appears for the Applicant even though Memo is filed for posting the matter today.

Post the case on **31.01.2020**.


Member (T)

Krishna

Verified


Court Officer


Member (J)